

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.1974  
TO BE ANSWERED ON DECEMBER 14, 2023  
INCREASE IN UNIT COST UNDER PMAY**

**NO.1974. SHRI RAVIKUMAR D.:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government is planning to increase the unit cost of PMAY houses in accordance to the inflation and if so, the details thereof;**
- (b) the details of the allocation of funds to Tamil Nadu from 2015 to 2022 for PMAY-Urban, year-wise; and**
- (c) the details of temporary houses as per 2022, State-wise?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

**(a) to (c): 'Land' and 'Colonisation' are State subjects. Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries. Government of India sanctions the proposals based on the Detailed Project Reports (DPRs) along with project cost prepared by the implementing agencies of States/UTs. The Scheme is implemented through four verticals i.e. Beneficiary-led individual house construction/ enhancement (BLC), Affordable Housing in Partnership (AHP), 'In-situ' Slum Redevelopment (ISSR), and Credit Linked Subsidy Scheme (CLSS).**

**Government of India is providing a fixed share as Central Assistance of ₹1.0 lakh per house under ISSR, ₹1.5 lakh per house under AHP and BLC verticals of PMAY-U. The remaining cost of the house, as per DPR, is shared by States/Union Territories (UTs)/Urban Local Bodies (ULB)/Beneficiaries.**

...2/-

**The scheme period which was earlier up to 31.03.2022, has been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology. There is no proposal to increase the Central Assistance under PMAY-U with this Ministry.**

**Year-wise details of funds sanctioned and released to Tamil Nadu under PMAY-U during the Financial Years 2015-16 to 2021-22 is at Annexure.**

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**Annexure referred in reply to Lok Sabha Unstarred Question No. 1974 due for 14-12-2023**

**Year wise Central Assistance sanctioned and released from Financial Years 2015-16 to 2021-22 for the State of Tamil Nadu under PMAY-U**

<b>Financial Year</b>	<b>Central Assistance Sanctioned (₹ in Crores)</b>	<b>Central Assistance Released (₹ in Crores)*</b>
2015-16	548.21	129.35
2016-17	1,424.58	637.75
2017-18	1,723.11	1,194.00
2018-19	2,084.89	1,408.78
2019-20	1,802.84	1,992.30
2020-21	1,471.64	1,575.24
2021-22	1,364.35	1,578.91

**\* Releases are inclusive of fund released against Central Assistance which were approved in preceding years.**